

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2285
ANSWERED ON:23.11.2010
INDO BHUTAN TREATY
Sudhakaran Shri K.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Bhutan Government has entered into a comprehensive treaty with India which also includes the aspects of Lottery business;
- (b) if so, the details thereof; and
- (c) the States which run lottery and the revenue earned by them during the last three years, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): The Royal Government of Bhutan are organizing their lotteries in India as per the protocol of the agreement on Trade and Commerce between India and Bhutan signed in 1995. It says that "For the purpose of this agreement, the term "free trade and commerce" in Article 1 Shall be understood to include within its scope sale of Bhutan lottery tickets and the sale of Indian Government or State Government lottery tickets in Bhutan, subject to the relevant laws which may be in force in the territory of the kingdom of Bhutan and India, as the case may be".

(c): The information is being collected from the State Governments concerned.